

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 37 OF 2020

Suzie Vaz

..... Petitioner

V e r s u s

State of Goa and Ors.

..... Respondents

Mr. Rajeev Lochan for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos. 1, 2 and 3.

Coram :- M. S. SONAK &
DAMA SESHADRI NAIDU, JJ.

Date : 27th August, 2020

P.C.

1. Heard Mr. Rajeev Lochan, the learned Counsel for the Petitioner and Mr. D. Pangam, the learned Advocate General for the respondent nos.1, 2 and 3.

2. We post this matter on 31.08.2020.

DAMA SESHADRI NAIDU, J.

M. S. SONAK, J.

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